

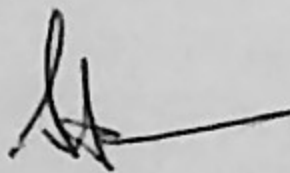
9.5.95

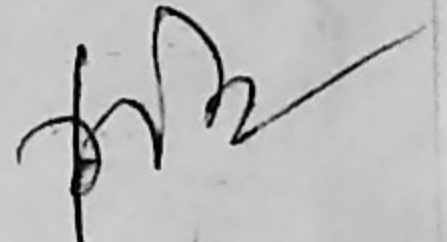
(A)
(Z)

Hon. Mr. R. K. Saxena, J.M.

Hon. Mr. S. Daryel, A.M.

Sri P. Mathur, Counsel for
the Respondents. Sri V. K.
Bhargava, Counsel for the
applicant makes a
statement that the applicant
has retired and thus the
O.A. has become infructuous.
In view of this statement the
O.A. is decided as infructuous.
No order as to costs.


A.M.


S.M.